(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHAR GOMANGO):

(a) and (b). Lakshadweep Development Corporation has proposals for setting up projects for Desicated Coconut Powder, Coconut Milk and Fish Meal at project costs of Rs. 33.98 lakhs, Rs. 135.94 lakhs and Rs. 78.95 lakhs respectively in Lakshadweep.

(c) Does not arise.

Re-Constitution of Central Water Commission

2016. SHRI GANGADHARA SANIPALLI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether there is any proposal under consideration of the Government to make any structural changes in the constitution/ composition of Central Water Commission; and
 - (b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir,

(b) It has been decided to effect regionalisation in the functioning and formations of Central Water Commission by having six regional offices at New Delhi, Patna, Hyderabad, Bangalore, Shillong and Vadodra. Further regionalisation is linked up with the cadre review of Central Water Engineering (Group A) Service which is under processing.

Expansion of Tourism

2017. SHRI MORESHWAR SAVE: Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state the details of efforts made to create better conditions and to expand tourism in the country during the last three years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): Development and expansion of tourism is an on-going process. However, efforts made to create better conditions and to expand tourism in the country during the last three years included strengthening/augmenting of tourism infrastructure, creating better awareness and launching of promotional & publicity campaigns both in India and in key markets overseas.

[Translation]

Amount Sanctioned to REC

*2018. SHRI RAM TAHAL CH-OUDHARY: SHRI SRIKANTA JENA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the amount sanctioned by the Rural Electrification Corporation to the various State Electricity Boards for rectifying the faults in the pump sets during the last and the current year, state-wise; and
- (b) the number of new pump sets installed during the last two years and the target fixed for the next year, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-VENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No amount was sanctioned by the Rural Electrification Corporation for rectification of pumpsets during 1990-91 and during the current year.

(b) A statement indicating the number of

pumpsets energised during 1989-90 and 1990-91 Statewise is given in the attached the Statement'I. Statewise targets for ener-

gisation of pumpsets during the next financial year i.e. 1992-93 is given in the attached Statement-II.

STATEMENT-I

Statement Indicating the Number of Pumpsets energised during 1989-90 & 1990-91

Statewise

SI. N	o. Name of the State	1989-90	1990-91
1	2	3	4
1.	Andhra Pradesh	75085	81794
2.	Arunachal Pradesh	0	_
3 .	Assam	44	137
4.	Bihar	9035	5514
5 .	Goa	287	232
6.	Gujarat	29371	25063
7.	Haryana	16356	10313
8.	Himachal Pradesh	188	179
9.	Jammu & Kashmir	153	327
10.	Kamataka	41791	70138
11.	Kerala	15204	15902
12.	Madhya Pradesh	98451	85500
13.	Maharashtra	124383	101987
14.	Madhya Pradesh	98451	85500
15.	Meghalaya	0	Nii
16.	Mizoram	0	Nii
17.	Nagaland	150	Nii

271	Written Answers	MARCH 9, 1992	Written Answers 272
SI. N	o. Name of the State	1989-90	1990-91
1	2	3	4
18.	Orissa	5334	5574
19.	Punjab	21146	44237
20.	Rajasthan	29596	33987
21.	Sikkim	0	
22 .	Tamil Nadu	41560	41170
2 3.	Tnpura	70	90
24	Uttar Pradesh	19573	18506
25.	West Bengal	10500	92705
	Total States	538177	549925
	Total UTs	1137	822
	Total (All-India)	539314	550747

STATEMENT-II

State-wise targets for energisation of pumpsets during 1992-93

Si. No. Name of the State		Targets
1.	Andhra Pradesh	11500
2.	Arunachai Pradesh	-
3.	Assam	-
4.	Bihar	4250
5 .	Goa	_
6.	Gujarat	7000
7.	Haryana	14000
8.	Hirnachal Pradesh	100

No. Name of the State	Targets
. Jammu & Kashmir	100
. Kamataka	15000
. Kerala	3000
. Madhya Pradesh	25150
. Maharashtra	20000
. Madhya Pradesh	_
. Meghalaya	_
. Mizoram	_
. Nagaland	50
Orissa	4000
Punjab	10000
. Rajasthan	20150
. Sikkim	_
. Tamii Nadu	5000
I. Tripura	—100
. Uttar Pradesh	11350
i. West Bengal	2000
Total	152750

[English]

Sharing of Surplus Water of Krishna River

2019, SHRI K.P. REDDAIAH YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Andhra

Pradesh has the rights on the surplus water of Krishna river for according clearance to Telugu Ganga project; and

(b) whether the Union Government have re-examined the conditionalities put forward for the utilization of water by the Governments of Karnataka and Maharashtra which will be detrimental to the interest of Andhra